

# HIGH COURT OF MANIPUR AT IMPHAL

## OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF MAY, 2024

### HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
3181	359	3540	110	17	127	132	6	138	3159	370	3529

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
22	0	22	491	45	536	3	0	3	43	27	70

### SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5169	2804	7973	121	61	182	210	46	256	5080	2819	7899

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
25	6	31	1036	665	1701	5	3	8	282	167	449

SUPERINTENDENT: STATEMENT